## THE HIGH COURT OF MEGHALAYA SHILLONG.

## **NOTICE**

## No. HCM/II/440/2013/1562 Dated Shillong the 2<sup>nd</sup> June 2014

In supersession of the Notice dated 27. 11. 2013, Hon'ble the Chief Justice has been pleased to constitute the following Internal Complaints Committee under Section 4 of Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal Act, 2013.

- 1. Smti M. D. Khongmen, Chairperson
- 2. Smti D. Rynjah, Member Secretary
- 3. Shri S. Chakraborty, Advocate, Member
- 4. Smti I. D. Fancon, Member

**REGISTRAR GENERAL**